

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00042/2020

Jabalpur, this Tuesday, the 22nd day of June, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Chandan Mishra, S/o Devi Prasad Mishra
 Age-29 years, Occu. Unemployed,
 R/o Shanti Nagar, New Yard, Mehra Gaon,
 Teh. Itarsi,
 Distt. Hoshangabad (MP)

- Applicant

(By Advocate – **Shri Manu V. John**)

V e r s u s

1. Union of India,
 through Secretary,
 Ministry of Railways,
 Rail Bhawan, New Delhi 110001

2. General Manager,
 Western Central Railway,
 WCR Headquarters,
 35 South Civil Line
 Jabalpur (MP)-482001

3. Divisional Railway Manager,
 Paschim Madhya Railway,
 Karmik Shakha Bhopal 462026

- Respondents

(By Advocate – **Shri Vijay Tripathi**)

O R D E R(ORAL)

By Ramesh Singh Thakur, JM:-

Counsel for the applicant submits that he has instructions to withdraw this Original Application and therefore wants to withdraw the same.

2. Counsel for the respondents has no objection to it.
3. Resultantly, the Original Application is dismissed as withdrawn.

(Naini Jayaseelan)
Administrative Member
rn

(Ramesh Singh Thakur)
Judicial Member

